

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No206
TP/04(AHM)2022
(CP(IB) 82 of 2009)

Proceedings under Section 9 IBC

IN THE MATTER OF:

Plastichemix Industries

V/s

Hemant Palstics And Chemicals Limited

.....Applicant

.....Respondent

Order delivered on 16/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pavan Godiawala, Adv.

For the Respondent : Mr. Swagata, Adv.

ORDER

Learned Counsel for the Operational Creditor appeared. Learned Counsel for the Corporate Debtor appeared.

Pleadings are complete.

List for hearing on 31.03.2023

-Sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-Sd-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)